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Title: An explanatory statement showing reasons for immediate legislation by promulgation of the Banking Regulation (Amendment) Ordinance, 2017 (No. 1 of 2017).

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Banking Regulation (Amendment) Ordinance, 2017 (No. 1 of 2017).